Name of the Corporate Debtor: IDEA BUILDERS PRIVATE LIMITED; Date of Commencement of CIRP: 08-07-2023; List of Creditors as on: 14-09-2024; Name of IP: Mr. Rakesh Bhatia; Process Number: 1; Last 5 digitof registration number: 11608

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	<b>Details in Annexure</b>
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	266	1514472060.76	242	1248488115.25	91.68			250895080.35	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	16	354694504.00	15	60102345.00	4.41	0	294592159.00	0	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	5	1063672290.00	1	53267408.00	3.91		948818283.00	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)					0.00				NA
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		287	2932838854.76	258	1361857868.25	100.00	0	1243410442	250895080.35	